

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/302(KB)2022
COMP.APPL/57(KB)2023,
COMP.APPL/93(KB)2022,
IA(COMPANIES.ACT)/136(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	SUDHA BAGRODIA HUF VS KAILASHPATI VINIMAY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Mrigank Kejriwal, Adv.] For Respondent Nos. 1, 4 and 5

ORDER

1. Ld. Counsel for the Respondents present.
2. It is submitted that the parties have not reached settlement as yet.
3. List the matter for reporting settlement on **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**